

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 92/TT/2012

Date: 11.9.2012

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission Tariff for LILO of 400 KV S/C Meramundali-Jeypore Transmission Line and associated bays at Bolangir Sub-station alongwith 02 Nos 50 MVAR Shunt Reactor ,01 No 80 MVAR Bus Reactor and 02 Nos 315 MVA associated with Eastern Region Strengthening Scheme-III in Eastern Region

Sir,

With reference to your above mentioned petition, please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.10.2012:

- a) Justification for claiming additional RoE, when all the assets as per the scope of work have not been yet commissioned;
- b) Actual DOCO of the assets commissioned and status of the remaining assets;
- c) Break-up of additional capital expenditure claimed under regulation 9(1) of the 2009 regulations;
- d) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-stations.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)